

ITEM NO.801
(MM)

COURT NO.15

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 26436-26437/2015

[Arising out of impugned final judgment and order dated 25-04-2014 in AS No. 874/2001 and 25-04-2014 in TA No. 919/2009 passed by the High Court of Judicature at Madras]

SHAIK AKBAR AND ORS. & ORS.

PETITIONER(S)

VERSUS

SYED NIZAMUDDIN AND ORS.

RESPONDENT(S)

Date : 21-03-2025 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. A. Karthik, AOR

For Respondent(s) Mr. S. Rajappa, AOR

Mrs. S. Yamunah Nachiar, AOR

Ms. Kheyali Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

Not to be deleted from the notified date

i.e. 26.03.2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)